

**BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE  
BENCH AT CHENNAI**

**O. A. No. 134 OF 2021 (SZ)**

IN THE MATTER OF:

Solomon Raja,  
Chromepet,  
Chennai.

... Applicant(s).

**Versus**

The District Collector,  
Chengalpet District,  
Chengalpet and Ors.

... Respondent(s).

**REPORT FILED BY TAMBARAM CORPORATION**

I, Elangovan, Son of Manickam aged 51 years working as Commissioner, Tambaram City Municipal Corporation, Tambaram, Chennai - 600 044 do hereby solemnly affirm and sincerely state as follows:

1. I am the Commissioner of the Tambaram City Municipal Corporation, the tenth respondent herein.

2. Pursuant to the previous report filed by the Town Planning Officer of this Respondent Corporation and the order of this Honourable Tribunal dated 13-07-2022, the Final Orders under the Tanks Act, were sent by Registered Post with Acknowledgement Cards to each of the persons who have been issued with the Show cause notices. On 15-07-2022 150 Notices were sent on 16-07-2022 155 Notices were despatched.

  
**COMMISSIONER  
TAMBARAM CITY MUNICIPAL CORPORATION**

3. On 20-07-2022 96 Covers were returned, 21-07-2022, 45 covers were returned. On 25-07-2022 6 covers were returned. All the Registered Post covers were returned with the endorsement "Refused". Till dated a total of 147 Notices have been returned.

4. Further steps to serve the said Orders by affixture is proposed to be carried out as per the provisions of the Corporation Act. The said process will be taken up with Police Protection.

5. For this purpose, the Police Department has been approached by letter dated 22-07-2022. It has been informed that the area in question is coming under the sensitive areas as it is in the Traffic corridors for the movement of VIPs during the upcoming International event in the City of Chennai and its surroundings and it has been advised to carry out the exercise of affixture after 10 days.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this report and close the Application No.134 of 2021 and thus render justice.

#### **VERIFICATION**

I, Elangovan son of Manickam, Commissioner, Tambaram City Municipal Corporation do hereby verify that the contents of above Paragraphs are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 26<sup>th</sup> day of July, 2022.

  
**Commissioner,  
Tambaram Corporation.**

**BEFORE THE NATIONAL  
GREEN TRIBUNAL (SZ)  
BENCH AT CHENNAI**

**O. A. No. 134 of 2021 (SZ)**

**REPORT AS ON 26-07-2022**

**M/S.P.SRINIVAS (828/1994)  
N.K. PONRAJ (2263/2009)  
R.PURUSHOTHAMAN (263/2011)**

**COUNSEL FOR 3<sup>rd</sup> RESPONDENT.**

**Cell No. 94862 04469**